

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 761
ANSWERED ON 07TH FEBRUARY, 2019

SETU-BHARATAM PROGRAMME

761. DR. BANSHILAL MAHATO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has launched Setu-Bharatam Programme for construction of bridges and over bridges on national highways across the country, if so, the details thereof;
- (b) whether the Government proposes to provide grants to States and Union Territories for development of roads and bridges under the schemes;
- (c) if so, the details thereof along with the criteria for providing funds under the said scheme;
- (d) the details of proposals submitted by various State Governments in this regard during the last three years, State/UT-wise;
- (e) the details of sanctioned construction work in the country, project/ State-wise; and
- (f) the details of the expenditure incurred on construction and maintenance of bridges and new bridges on National Highways in the country during the last three years, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (f) Till date 93 number of Road Over Bridges / Road Under Bridge (ROBs/ RUBs) have been sanctioned under Setu-Bharatam. State-wise details of sanctioned ROBs/RUBs are placed at **Annexure**. There are difficulties in getting land for approaches of ROBs/RUBs especially in built up areas. Moreover, the cost of acquisition of such land is also very high. Ministry has, therefore, decided that priority would be accorded to those ROBs/RUBs where no land acquisition is involved or to adopt the Grand Challenge Mechanism to take up ROBs/RUBs where land is made available by the State Government, at its own cost. Ministry allocates funds for the development of NHs State/UT- wise and not project –wise.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.761 FOR ANSWER ON 07th FEBRUARY, 2019 ASKED BY DR. BANSHILAL MAHATO REGARDING "SETU-BHARATAM PROGRAMME"

State Wise number of ROB/RUB sanctioned under Setu-Bharatam

State	Numbers
Andhra Pradesh	19
Bihar	14
Chattisgarh	1
Gujarat	1
Haryana	6
Karnataka	7
Madhya Pradesh	2
Odisha	4
Punjab	10
Rajasthan	7
Uttarakhand	2
Uttar Pradesh	1
West Bengal	19
Total	93
